

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P(CAA) No.684/KB/2017


Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01st March 2018, 10.30 A.M

Name of the Company	Surichi Distributors Pvt.Ltd. & Ors.		
Under Section	230-232		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1- TIAINLA
Dy Director

O/o RD (ER)
MCA


1-3-18

2 CA SHASHI AGARWAL

PETITIONER


1/3/18

ORDER

Ld. Pr. CA on behalf of the petitioner as well as Ld. Dy. Director from the O/o of the Regional Director, Eastern Zone, Ministry of Corporate Affairs representing the Central Government is present.

Ld. Dy. Director appearing on behalf of the Central Government sought leave to file supplementary report on the basis of the reply submitted to the department on the basis of the report already filed. Leave is granted. Supplementary report may be filed within 3 weeks by serving a copy to the petitioner.

Affidavit of service filed by the petitioner is received and recorded.

List it on 17/04/2018 for hearing.


(Jinan K.R.)
Member (J)